

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00586/2018

Friday, this the 06th day of July, 2018

CORAM:

**Hon'ble Dr. K.B. Suresh, Judicial Member
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

Sreekumar.G, presently working as Trained Graduate Teacher – Malayalam, Jawahar Navodaya Vidyalaya, Betul Madhya Pradesh, residing at Jaya Nivas Cherthala South P.O, Cherthala South Alappuzha District, Kerala – 688 552 **Applicant**

(By Advocate – Mr.K.A.Mohammed Haris)

V e r s u s

1. The Commissioner, Navodaya Vidyalaya Samiti
A-28, Kailas Colony, New Delhi – 110 048
2. The Deputy Commissioner, Navodaya Vidyalaya Samiti
Hyderabad Region, 1-1-10/3, Sardar Patel Road
Secunderabad-500 003, Andhra Pradesh
3. Smt.Rekha, Trained Graduate Teacher (TGT – Malayalam)
Jawahar Navodaya Vidyalaya, Lakkidi P.O
Vythiri, Wayanad Dist., Kerala – 673 576
4. Sri.Viswanathan, Trained Graduate Teacher (TGT-Malayalam)
Jawahar Navodaya Vidyalaya, Chettachal P.O
Vithura, Thiruvananthapuram Dist., Kerala-695 551
5. Sri.Sasi, Trained Graduate Teacher (TGT-Malayalam)
Jawahar Navodaya Vidyalaya, Palayadnada P.O
Vadakara, Calicut District, Kerala – 673 530
6. Sri.Rajesh, Trained Graduate Teacher (TGT-Malayalam)
Jawahar Navodaya Vidyalaya, Oorakam Kizhumuri (O.K Muri) P.O
Oorakam, Malappuram District, Kerala – 676 515
7. Sri.Pushkaran, Trained Graduate Teacher (TGT-Malayalam)
Jawahar Navodaya Vidyalaya, Pandakkal P.O
Mahe, Puducherry (UT)-673 310 **Respondents**

(By Advocate – Mr. Millu Dandapani)

This Original Application having been heard on 06.07.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)***Per: Dr. K.B. Suresh, Judicial Member:***

Heard. We discussed the matter at the Bar in great detail. We find that applicant is employed within the jurisdiction of Madhya Pradesh and therefore, the concerned authority there only has the jurisdiction to entertain this matter. We had discussed with the learned counsel for applicant the possibility of withdrawal with liberty to prosecute the matter at the correct forum. But he prefers dismissal. Therefore, being without jurisdiction, the Original Application is dismissed. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(Dr. K.B. SURESH)
JUDICIAL MEMBER**

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List of Annexures

Annexure A-1 - True copy of the relevant pages of the Transfer policy in Jawahar Navodaya Vidyalaya issued by the 1st respondent

Annexure A-2 - True copy of the rotational transfer order of third language teachers issued by the 1st respondent dated 29.7.2011.

Annexure A-3 - True copy of the relieving order of the applicant dated 29.7.2011 from JNV Malappuram

Annexure A3(a) - True copy of the joining report at JNV Betul in Madhya Pradesh dated 1.8.2011

Annexure A-4 - True copy of representation dated 18.12.2017

Annexure A-5 - True copy of the notice dated 11.5.2018 with the heading Launch of Transfer portal of Annual Transfer Drive 2018

Annexure A-6 - True copy of the application for the transfer drive 2018 – dated 18.5.2018

Annexure A-7 - True copy of the representation submitted through E-Mail dated 21.5.2018.
